

**GOVERNMENT OF INDIA
CHEMICALS AND FERTILIZERS
LOK SABHA**

UNSTARRED QUESTION NO:1926
ANSWERED ON:11.08.2011
PROFIT OF PHARMACEUTICAL MANUFACTURING COMPANIES
Choudhary Shri Harish;Sinh Dr. Sanjay

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether the Government proposes to fix the profit of the pharmaceutical manufacturing companies;
- (b) if so, the details thereof; and
- (c) the steps being taken by the Government to ensure that scheduled drugs are not sold beyond the price fixed by the National Pharmaceutical Pricing Authority(NPPA) and Non-scheduled drugs not beyond ten percent price increase as fixed by IMS Health?

Answer

MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION AND MINISTER OF THE STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT KUMAR JENA)

(a) to (c): Under the provisions of the DPCO, 95, the prices of 74 bulk drugs and the formulations containing any of these scheduled drugs are controlled. National Pharmaceutical Pricing Authority(NPPA)/Government fixes or revises prices of scheduled drugs/formulations as per the provisions of the DPCO, 1995. Under the DPCO'95, no person can sell any formulation (medicine) of price controlled category to a consumer at a price exceeding the price notified/approved by the NPPA/Government. In case, a company is found selling at prices higher than the price notified/approved by the NPPA/Government, action is taken against them as per the provisions of the DPCO, 1995.